

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No. 04**

New IA-1330/2021

In

IB-1411(ND)/2018

**IN THE MATTER OF:**

M/s. AS Technosoft Pvt. Ltd.

**Vs.**

M/s. Indianroots Shopping Ltd.

**...FINANCIAL CREDITOR**

**...RESPONDENT**

**SECTION**

U/s 7 IBC code 2016

**Order delivered on 22.03.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/FC : Ms. Prachi Johri, Mr. Vatsalya Kumar, Advocates

For the Respondent/CD :

**ORDER**

**IA-1330/2021:-**

Counsel for the Liquidator is present and prayed to list IA No. 849/2021.  
The Application is **allowed**.

The Registry is directed to list IA-849/2021 on 23.03.2021.



**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**



**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**